

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Noting

3

CA(CAA) No. 789/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2018, 10:30 A.M.

Name of the Company	Anuradha Construction and Leasing Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody turned up on the side of the applicant.

List it for further consideration on 08/10/2018.

Sd

(Jinan K.R.)  
Member (J)